

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 08
CP No. 43(ND)2017
TA No. 43/JPR/2023
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Sh. Amrik Singh Saluja

...Petitioner

Versus

M/s Onyx Stone Pvt. Ltd. & Ors.

...Respondents

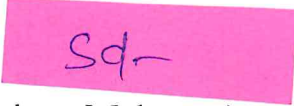
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

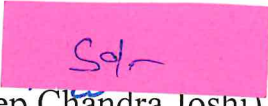
For the Petitioner : Parul Singhal, Adv.

ORDER

Heard Ms. Parul Singhal, Adv. appearing on behalf of the Petitioner. This company petition has been transferred from the NCLT, Principal Bench, New Delhi. Learned counsel for the Petitioner submits that a connected matter is pending before NCLT, Jaipur Bench and the next date of hearing in that matter is 18.07.2024. List the matter along with pending matter on 20.08.2024.


Sd-

(Rajeev Mehrotra)
Technical Member


Sd-

(Deep Chandra Joshi)
Judicial Member

July 15, 2024